

7. Eluru, W. Godavari, Andhra Pradesh
8. Valsad, Gujarat
9. Dangs, Gujarat
10. Chandrapur, Maharashtra
11. Nanded, Maharashtra
12. Sholapur, -do-
13. Osmanabad, -do-
14. Laturt -do-
15. Yavatmal, -do-
16. Mon, Nagaland
17. Erode, Periyar, Tamil Nadu
18. Gadchiroli, Maharashtra
19. Salem, Tamil Nadu
20. Dindigul, Anna, Tamil Nadu
21. Dharmapuri, Tamil Nadu
22. Periakulam, Madurai, Tamil Nadu
23. Cuttack, Orissa
24. Durg, Madhya Pradesh
25. Rajnandgaon, Madhya Pradesh

Allotment of stalls at Platforms

6805. SHRI ANOOPCHAND SHAH : Will the Minister of RAILWAYS be pleased to state :

(a) how many tea and refreshment stalls, fruits and vegetable stalls and book stalls were allotted prior to 31 December, 1986 but not installed till 31 December, 1986 on the platforms of suburban section of Bombay on Western Railway ;

(b) the details of each such stall along-with its location; and

(c) what are the norms for installation of a stall after its allotment ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) There are 3 such cases.

(i) One tea stall was allotted at Goregaon on platform No. 4 in December, 1982. But the party wanted a stall on platform No. 1 and continued to represent. As he failed to construct the stall, the allotment was cancelled.

(ii) One tea stall was allotted at Goregaon on platform No. 1 in March, 1984. On receipt of representation from another contractor, the case was enquired into by Vigilance Department, and the location was changed to platform No. 4 on 31. 12. 86. As this party also failed to install the stall, allotment has been cancelled.

(iii) One tea stall was allotted in November, 1982 at Maland station on platform No. 4. The party wanted the stall on platform No. 1 and continued to represent. As he failed to install the stall on platform No. 4, allotment was cancelled.

(c) Normally, the contractors are required to submit a rough plan showing the site they want for the stall on the platform for which allotment orders have been issued. Thereafter, the plan is approved by the Railway, and then the approved plan is given to contractor for constructing the stall at the selected site.

Assistance to Tamil Nadu to control Filaria

6806. SHRI P.R.S. VENKATESAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the incidence of Filaria in Tamil Nadu has increased ;

(b) if so, the details thereof during the last three years; and

(c) the assistance given to the State Government to control the disease ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) According to the information received from the State Government of Tamil Nadu, the number of Microfilaria carriers and disease persons during the last three years is as under :

Year	No. of Microfilaria carriers	No. of diseased persons
1984	15047	3710
1985	12320	3482
1986 (Prov.)	7272	2166

(c) Under the National Fil'aria Control Programme, requisite quantities of larvicides like Fenthion, Temephos Parisgreen, Pyrethrum Extt, etc. are being supplied to the State Government on 50 : 50 cost sharing basis between the Centre and State Govt for undertaking spray operation in affected areas.

Pune-Nagpur Air Link

6807. SHRI V.N. GADGIL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is a demand for an air-link between Pune and Nagpur ;

(b) when will such flight be introduced ; and

(c) whether it will be operated by Indian Airlines or Vayudoot ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) and (c) presently Indian Airlines has no plan to introduce such flight.

Theft of rare idols from Khajuraho and other temples in and around Mahoba

6808. SHRI BAJU BAN RIYAN :
SHRI AMAL DATTA :
SHRI ANANDA PATHAK :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether some rare idols from Khajuraho and other temples located in and around Mahoba were reported to have been stolen;

(b) whether these thefts have been investigated; if so, the outcome thereof;

(c) whether any collusion of officials in these thefts has been established; if so, the details thereof and the action taken; and

(d) the steps taken to recover these idols and also not to allow recurrence of such thefts ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) :

(a) No, Sir.

(b) and (c) Do not arise.

(d) Question of recovery of the idols does not arise. However, the Government of India has taken the following steps for prevention of thefts and smuggling of antiquities out of the country :

1. Posting of Armed Guards in fifteen centrally protected monuments and museums administered by the Archaeological Survey of India, in addition to strengthening of watch and ward arrangement at other monuments/sites.